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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : 36/2017.  
PETITION NUMBER : CP/36/2017  
NAME OF THE PETITIONER(S) : P.S SASIDHARAN  
NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	B. CHRIST OPS-		B. Christ
2)	P. STEPHEN RAS (FOR K. MOORTHY)	for Petitioner	Stephen Raj. P

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time for making submissions. Time is extended at request. Put up on 20.12.2017.

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S Vijayaraghavan  
Member (Technical)

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K Anantha Padmanabha Swamy  
Member (Judicial)